GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1445

TO BE ANSWERED ON FEBRUARY 10, 2022

RELOCATION OF SLUM FAMILIES UNDER PMAY-U

NO. 1445. SHRI P RAVINDHRANATH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is having a proposal to bring about change in scope of Pradhan Mantri Awas Yojana-Urban (PMAY-U), for relocating those thousand number of slum families, dwelling along the water bodies, across the country, including Chennai city as a measure for restoring the rivers and canals; and
- (b) if so, the details thereof and the steps taken by the Government in this regard so far?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Land and Colonization are State subjects. Therefore, schemes for slums are implemented by States/ UTs. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries including slum dwellers since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY(U) through available four verticals i.e. Beneficiary-led Construction (BLC), Affordable House in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Scheme. Based on the demand, State/ UT Government prepares project proposals under PMAY-U and after due approval of State Level Sanctioning and Monitoring Committee (SLSMC) submits to the Ministry for sanctioning by Central Sanctioning and Monitoring Committee (CSMC).

Under "In-situ Slum Redevelopment (ISSR)" component of PMAY-U Mission, Central Assistance of ₹1.0 lakh per house is provided by the Government of India to construct houses to the slum dwellers across the country. No such proposal for relocating slum families, dwelling along the water bodies, across the country, including Chennai city as a measure for restoring the rivers and canals has been received from State Government.
